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MISUSE) Bill, 1991 introduced in the Lok Sabha on 12-9-1991 was referred to a Joint Committee of both Houses. The Joint Committee has since submitted its report. Government intends that the bill may be considered during the current session of the Parliament.

The Bill, provides for penalty for those indulging in pre-riatal sex test.

Inadequate facilities in blood banks

- 220. SHRI KRISHAN LAL SHARI MA: WiU the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether it is a fact that 50 per cent of the blood bank in the country do not possess blood testing and other necessary facilities;
- (b) whether it is also a fact that 80 per cent of the persons manning these banks are untrained
- (c) whether it is also a fact that absence of these facilities are a potent cause of AIDS in the country; and
- (d) if so, what steps Government have already taken or propose to take to deal with this problem affectively?
- THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANK ARAN AND): (a) Testing facilities for routine tests for blood are available in almost all blood banks. Now facilities for HIV Testing have a'so been provided.
- (b) The staff possess basic training. Now blood bank technicians have been trained in testing for HIV; However, most of the staff do not have formal training in transfusion medicine-
- (c) and (d) The Government have taken up a comprehensive plan to modernise all the blood banks in the public sector so that the blood banks can carry out the required tests for blood transmissible diseases. For HIV testing 180 zona! blood testing centres have been established. Efforts have also being made for promoting

voluntary blood donations through information education and communication.

Appointment of Electropathy Doctors in Government Hospitals in Delhi

- 221. SHRI JAGANNATH SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether Government have rece ived any suggestion to adjudge the efficacy of Electropathic Medicines by appointing a few Electropathy qua lified doctors in a few recognised Government Hospitals in Delhi;
- (b) whether it is a fact that for finding out the response of medicines of any particular medical system, the doctors of that system should be encouraged to work in Government recognised hospitals; and
- (c) how much time Government will take to consider the suggestion for posting qualified Electropathy doctors in Government Hospitals to know the efficacy of the Electropathic Medicine?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANK ARAN AND): (a) Yes, Sir.

(b) and (c) Since the System of Medicine is not recognised, the question of posting of Electropathy practitioners in Government Hospitals for providing treatment to patients does not arise.

Non-utilisation of the Cities Scanner Unit in Swamy Dayanand Hospital in Delhi

222. SHRI ANANT RAM JAISWAL:

SHRI SATYA PRAKASH MALAVIYA:

Will the Minister of HEALTH AND FAMILY WELFARE, be pleased to state:

(a) whether Government's attention has been drawn to the report appeared in Indian Express dated 7th January, 1993; regarding non-utilisation of the Cities Scanner Unit costing over Rs. 4 crores which is gathering dust in the MCD's run